

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/94(KB)2021
IA(I.B.C)/979(KB)2024,
IA(I.B.C)/2026(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	CANARA BANK VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. A. Ghosh, Adv.] for the FC

Mr. S. Ghosh, Adv.

Mr. Joy Saha, Sr. Adv.] for the CD

Mr. P. Agarwal, Adv.

Ms. M. Agarwal, Adv.

ORDER

1. Ld. Sr. Counsel / Counsel for the parties present.
2. Since substitution application is yet to be listed, list this matter **on 27.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**